



OFFICE OF THE  
DISTRICT LEGAL SERVICES AUTHORITY  
WEST TRIPURA :: AGARTALA

Phone & Fax : 0381-2315093, Email : dlsawesttripura@gmail.com.

No. F.1A (5)-DLSA/WEST/ESTT/LOK ADALAT/16/7089 - 7118

27<sup>th</sup> November, 2018.

**NOTIFICATION**

The District Legal Services Authority, West Tripura, Agartala in exercise of the powers conferred under Section 19(1) of the Legal Services Authorities Act, 1987 and Regulation 6(c) of the National Legal Services Authority (Lok Adalat) Regulations, 2009, hereby constitutes the following Lok Adalat Benches with the following Presiding Officers and Members/conciliators for the National Lok Adalat, 2018 scheduled to be held on 08.12.2018 in order to exercise its jurisdiction under section 19(5) of the Legal Services Authorities Act, 1987 for determination and to arrive at a compromise / settlement of the cases relating to pending MAC Cases, Matrimonial dispute, Criminal Compoundable Cases, cases under NI Act referred to the Lok Adalat Benches.

The place of sitting of the Lok Adalat Bench Nos. 1 to 3 will be in the Court premises of the Ld. District & Sessions Judge, West Tripura, Agartala, Bench Nos. 4 & 5 in the Court Complex of the Ld. Judge, Family Court, West Tripura, Agartala, and Bench Nos. 6 & 7 in the Court Complex of the Ld. Chief Judicial Magistrate, West Tripura, Agartala from 10:00 a. m. to 4:00 p. m.

Sl. No.	Lok Adalat Bench No.	Name of the Presiding Officers & Conciliators
01	01 (MAC Cases)	Presiding Officer :- Shri B. Palit, Ld. Addl. District & sessions Judge, West Tripura, Agartala, Court No. 2; Conciliators :- 1. Shri S. Sikdar, Secretary, Tripura Legislative Assembly, Agartala (Ld. Retired Judicial Officer, Grade-I); Contact No. 9436465474; 2. Shri Subir Ch. Saha, Chairman, Continuous Lok Adalat (Ld. Retired Judicial Officer, Grade-I). Contact No. 8974413071.
02	02 (MAC Cases)	Presiding Officer :- Shri S. Sarma Roy, Ld. Addl. District & sessions Judge, West Tripura, Agartala, Court No. 3; Conciliators :- 1. Shri P. Mahajan, Ld. Retired Judicial Officer, Grade-I. Contact No. 9436477220; 2. Shri K. Chakraborty, Ld. Retired Judicial Officer, Grade-I. Contact No. 9436458165.
03	03 (MAC Cases)	Presiding Officer :- Shri S. Bhattacharjee, Ld. Addl. District & sessions Judge, West Tripura, Agartala, Court No. 5; Conciliators :- 1. Shri S. Dasgupta, Ld. Retired Judicial Officer, Grade-I. Contact No. 9436189615; 2. Shri G. C. Kar, "Nyaya Mitra", Agartala (Ld. Retired Judicial Officer, Grade-I). Contact No. 9436134339.
04	04 (Matrimonial dispute)	Presiding Officer :- Shri S. B. Datta, Ld. Judge, Family Court, West Tripura, Agartala; Conciliators :- Shri T. Debbarma, Ld. Principal Counsellor, Family Court, West Tripura, Agartala
05	05 (Matrimonial dispute)	Presiding Officer :- Shri P. Kumar, Ld. Addl. Judge, Family Court, West Tripura, Agartala; Conciliators :- Smt. Manju Deb, Ld. Advocate, T.B.A., Agartala. Contact No. 9436513076;

(2)

Sl. No.	Lok Adalat Bench No.	Name of the Presiding Officers & Conciliators
06	06 (Criminal Compoundable Cases)	<b>Presiding Officer :- Shri Sanjan Lal Tripura, Ld. Judicial Magistrate 1<sup>st</sup> Class, Court No.6-cum-Civil Judge (Jr. Divn), Agartala, West Tripura ;</b> <b>Conciliators :- Shri Babul Ch. Das, Ld. Advocate, T.B.A., Agartala; Contact No. 9436121601</b>
07	07 (NI Act Cases)	<b>Presiding Officer :- Shri S. Choudhury, Ld. Addl. Chief Judicial Magistrate, West Tripura, Agartala;</b> <b>Conciliators :- Shri Dripta Pratim Ghosh, Ld. Advocate, T.B.A., Agartala; Contact No. 9862798747</b>

Shri S. K. Singh, District Secretary, District Legal Services Authority, West Tripura, Agartala will act as convenor of the Lok Adalat.

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Convenor

National Lok Adalat, 2018  
West Tripura :: Agartala.

**Copy to :**

1. The Registrar General, the Hon'ble High Court of Tripura, Agartala for favour of kind information;
2. The Ld. District & Sessions Judge -cum- Chairman, DLSA, West Tripura, Agartala for favour of kind information;
3. The Member Secretary, Tripura State Legal Services Authority, Tripura, Agartala for favour of kind information;
4. The Ld. Judge, Family Court, West Tripura, Agartala for favour of kind information;
5. The Ld. Addl. Judge, Family Court, West Tripura, Agartala for favour of kind information;
6. Shri B. Palit. Addl. District & Sessions Judge -cum- Chairman, SDLSC, Sadar, West Tripura, Agartala, Court No. 2, for favour of kind information along with Guideline of the Hon'ble High Court of Tripura;
7. Shri S. Sarma Roy, Ld. Addl. District & Sessions Judge, West Tripura, Agartala, Court No. 3, for favour of kind information along with Guideline of the Hon'ble High Court of Tripura;
8. Shri S. Bhattacharjee, Ld. Addl. District & Sessions Judge, West Tripura, Agartala, Court No. 5, for favour of kind information along with Guideline of the Hon'ble High Court of Tripura;
9. The Ld. Chief Judicial Magistrate, West Tripura, Agartala, for information;
10. Shri S. Choudhury, Ld. Addl. Chief Judicial Magistrate, West Tripura, Agartala, for information;
11. Shri T. Debbarma, Ld. Principal Counselor, Family Court, West Tripura, Agartala, for information;
12. Shri Sanjan Lal Tripura, Ld. Judicial Magistrate 1<sup>st</sup> Class, Court No.6-cum-Civil Judge (Jr. Divn), Agartala, West Tripura;
13. Shri S. Shikder, Secretary, Tripura Legislative Assembly, Agartala (Ld. Retired Judicial Officer, Grade-I), for favour of kind information along with Guideline of the Hon'ble High Court of Tripura;
14. Shri Subir Ch. Saha, Chairman, Continuous Lok Adalat, Agartala, (Ld. Retired Judicial Officer, Grade-I) for favour of kind information along with Guideline of the Hon'ble High Court of Tripura;
15. Shri P. Mahajan, Ld. Retired Judicial Officer (Grade-I), Agartala, for favour of kind information along with Guideline of the Hon'ble High Court of Tripura;
16. Shri K. Chakraborty, Ld. Retired Judicial Officer (Grade-I), Agartala, for favour of kind information along with Guideline of the Hon'ble High Court of Tripura;
17. Shri S. Dasgupta, Ld. Retired Judicial Officer (Grade-I), Agartala, for favour of kind information along with Guideline of the Hon'ble High Court of Tripura;

Contd..... P/3

18. Shri G. C. Kar, "Nyaya Mitra", Agartala (Ld. Retired Judicial Officer Grade-I), for favour of kind information along with Guideline of the Hon'ble High Court of Tripura;
19. Smt. Manju Deb, Ld. Advocate, T.B.A., Agartala, for information;
20. Shri Babul Ch. Das, Ld. Advocate, T.B.A., Agartala, for information;
21. Shri Dripta Pratim Ghosh, Ld. Advocate, T.B.A., Agartala, for information;
22. Office of the Ld. District & Sessions Judge, West Tripura, Agartala, for favour of kind information with a request to depute required Staffs for the Lok Adalat Bench Nos. 1, to 3 as notified above and also to provide us the information about the Basic Pay for 01(one) day along with the Account Nos. of the Officers and Staffs concerned of Bench Nos. 1 to 3 for estimation and payment of Special Duty Allowance;
23. Office of the Ld. Judge, Family Court, West Tripura, Agartala, for favour of kind information with a request to depute required Staffs for the Lok Adalat Bench Nos. 4 as notified above and also to provide us the information about the Basic Pay for 01(one) day along with the Account Nos. of the Officers and Staffs concerned of Bench Nos. 4 for estimation and payment of Special Duty Allowance;
24. Office of the Ld. Addl. Judge, Family Court, West Tripura, Agartala, for favour of kind information with a request to depute required Staffs for the Lok Adalat Bench Nos. 5 as notified above and also to provide us the information about the Basic Pay for 01(one) day along with the Account Nos. of the Officers and Staffs concerned of Bench Nos. 5 for estimation and payment of Special Duty Allowance;
25. Office of the Ld. Chief Judicial Magistrate, West Tripura, Agartala, for favour of kind information with a request to depute required Staffs for the Lok Adalat Bench Nos. 6 & 7 as notified above and also to provide us the information about the Basic Pay for 01(one) day along with the Account Nos. of the Officers and Staffs concerned of Bench Nos. 6 & 7 for estimation and payment of Special Duty Allowance;
26. The System Officer, Office of the Ld. District & Sessions Judge, West Tripura, Agartala for information with a request upload the same;
27. The Nazir, office of the Ld. District & Sessions Judge, West Tripura, Agartala for information;
28. The Nazir, office of the Ld. Judge, Family Court, West Tripura, Agartala for information;
29. The Nazir, office of the Ld. Chief Judicial Magistrate, West Tripura, Agartala for information;
30. Miss. Mukta Deb, D. E. O., Office of the District Legal Services Authority, West Tripura, Agartala for information and upload the same;
31. Office file.



Convenor

National Lok Adalat, 2018  
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